

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 110 of 2019**

Urmila Trivedi ... .. Appellant

Versus

The State of Jharkhand and others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellant: Mr. Vishal Kumar Trivedi, Advocate  
For the Respondents: Mr. Piyush Chitresh, A.C. to A.G.  
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**Oral Order**  
**07/Dated: 10.09.2020**

Let this matter be posted before a Bench of which one of us  
(Sujit Narayan Prasad, J.) is not a Member.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**